

**Central Administrative Tribunal
Principal Bench**

OA No. 818/2019

New Delhi, this the 12th day of March, 2019

Hon'ble Mr. Mohd. Jamshed, Member (A)

Mrs. Chandra Prabha Chaudhri,
Aged 64 years, 'A',
W/o Sh. K. P. Chaudhri,
Retired as Principal from KVS
R/o 5/28, SFS, Aggarwal Farm,
Mansarovar, Jaipur – 302020.

...Applicant

(By Advocate: Ms. Sonika for Mr. Yogesh Sharma)

Vs.

1. Kendriya Vidyalaya Sangathan,
Through the Commissioner,
18, Institutional Area, Saheed Jeet Singh Marg,
New Delhi.
2. The Finance Officer,
Kendriya Vidyalaya Sangathan,
18, Institutional Area, Saheed Jeet Singh Marg,
New Delhi – 110016.

...Respondents

ORDER (ORAL)

Mohd. Jamshed, Member (A):-

The representation dated 26.12.2018 should be considered and decided, within a period of two months by

Respondent No. 1. The OA is disposed of. There shall be no order as to costs.

**(Mohd. Jamshed)
Member(A)**

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